

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 377

Dated: 06.08.2015

In the interest of administration, additional charge of following vacant Courts is given to the Courts as shown against each:

S. No.	Name of Vacant Court	Charge is given to
1.	Addl. District Judge (Bank Cases), Srinagar.	Addl. District & Sessions Judge, Srinagar
2.	ADJ, Anti-Corruption, Srinagar	Special Judge, Anti-Corruption, Srinagar
3.	3 rd AD&SJ, Srinagar	1 st Addl. District & Sessions Judge, Srinagar
4.	Sub Judge/Spl. Mobile Magistrate, Trehgam (Kupwara) (under 13 th Finance Commission)	Sub Judge, Kupwara
5.	Munsiff, Kathua	District Mobile Magistrate, Kathua.
6.	Munsiff, Mahore	Munsiff, Reasi
7.	Munsiff, Tangdhar	Munsiff, Sogam
8.	Munsiff/Addl. Spl. Mobile Magistrate, Billawar (under 13 th Finance Commission)	Munsiff, Billawar
9.	Munsiff/Addl. Spl. Mobile Magistrate, Ganderbal (under 13 th Finance Commission)	Munsiff, Ganderbal
10.	Munsiff/Addl. Spl. Mobile Magistrate, Bandipora (under 13 th Finance Commission)	Munsiff, Bandipora
11.	Munsiff/Addl. Spl. Mobile Magistrate, Chandoosa (Baramulla) (under 13 th Finance Commission)	Munsiff, Baramulla
12.	Munsiff/Addl. Spl. Mobile Magistrate, Beerwah (Budgam) (under 13 th Finance Commission)	Munsiff, Budgam
13.	Munsiff/Addl. Spl. Mobile Magistrate, Kralpora (Kupwara) (under 13 th Finance Commission)	Munsiff, Sogam

The sitting arrangement of Courts having additional charge shall be made by the Principal District and Sessions Judge concerned.

By Order


(Kaneez Fatima)
Registrar General

Dated: 06.08.2015

No: 8839-48/CS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,for information.
5. All Principal District & Sessions Judges, _____,
6. Concerned Officer/Court _____,
7. Chief Accounts Officer, High Court of J&K, Main Wing, Srinagar,
8. Incharge, Statistical Section, High Court of J&K, Main Wing, Srinagar,for information & necessary action.
9. Incharge NIC for uploading the same on website.
10. Order file.


Registrar General